

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, (COURT-II)**

**Item No. 229**  
**CP-103/2021**

**IN THE MATTER OF:**

**Mr. Rajbir Singh Makhni**

... **Applicant/Petitioner**

**Vs.**

**Diwakar Commercials Pvt. Ltd. & Ors**

... **Respondent**

**Under Section: 59 of Companies Act**

**Order delivered on 18.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr Sanyat Lodha and Ms Harshita Singhal on behalf of the Applicant, Advocate  
Rajeev Kumar on behalf of Atoll Vypaar Pvt. Ltd. Respondent no. 3

**ORDER**

Renotify this case on 14.10.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**